

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
6	29.9.95	<p style="text-align: center;"><u>OA.291 & 292/95</u></p> <p>A common order is pronounced in the open court in respect of the above mentioned two applications as per the observations and directions made in the order dated 29.9.1995. The applications are allowed. No costs.</p> <p style="text-align: right;">J. A. A.</p> <p style="text-align: center;">MEMBER (ADMINISTRATIVE)</p>	<p style="text-align: center;">OS. NO. 1 dt. 31.5.95</p> <p>Notice may be sent to all opp. parties by regd. post with A.O.</p> <p><u>Patna</u> 5/6 29/6/95 A.O.</p> <p>A. Ds. not delivered but Mr. Ashok Mishra S & S.C. has appeared for all opp. parties counter not filled for brother and son.</p> <p><u>Patna</u> 29/6</p> <p>Register MA-453/95 has been filed by Mr. Ashok Mishra praying for extension of time to file counter.</p> <p>Copy of MA-453/95 has not served.</p> <p><u>Patna</u></p>